

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. IA 1960/2020 IA 919/2022 in C.P. (IB)/3171(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

NAME OF THE PARTIES:- IA 1960/2020 Amit Chandrashekhar Poddar
VS Sanjaykumar Ramgopal Taparia Bansal
IA 919/2022 Amit Poddar Vs. Tulsi Extrusions
Ltd.

IN THE MATTER OF
Punjab National Bank

V/s

Tulsi Extrusions Ltd

**Section: 60(5) Rule 11 of NCLT, 2016 U/s 7 of Insolvency and Bankruptcy Code,
2016**

ORDER

IA 1960 of 2020:- Counsel, Narpat Singh appeared for the Applicant/Liquidator through VC, and Counsel, Pritesh Burad appeared for the Respondent nos. 1, 2, 5 to 8 through VC.

Perusal of the record reveals that the written submission on behalf of the Applicant has been filed. Counsel appearing for the Respondent nos. 1, 2, 5 to 8 seeks more time to file written submissions. Let the same be filed on or before the next date of hearing, failing which matter shall be closed for orders. List this matter on **24.07.2024**.

IA 919 of 2022:- Counsel, Krishnan Iyer appeared for the Applicant/Liquidator through VC.

List this matter on **24.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)